

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.07.2022 (TUESDAY)

COURT-IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 885 of 2019	Praveen Jain, Proprietor, M/S Bharat Traders Vs. Oum Lamitech Pvt. Ltd.	Pradeep K. Mittal	Shashank Sharma Vivek Munshi

For Orders

2.	Comp. App. (AT) (Ins) No. 1403 of 2019	Asstt. Commissioner of Income Tax Vs. Sunstar Overseas Ltd. & Ors.	Lakshmi Gurung	
3.	Comp. App. (AT) (Ins) No. 176-178 of 2020	Vishal Ghisulal Jain Resolution Professional Vs. Amar Universal Pvt. Ltd.	Udita Singh Aniruth Purusotham G	

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 1022 of 2021	Bank of India Vs. Naresh Seth With	Ashish Rana	Milan Negi Prateek Gupta Lokesh Malik Vaibhav Tyagi
5.	Comp. App. (AT) (Ins) No. 1024 of 2021	Bank of India Vs. Vinod Kumar Ambavat Resolution Professional for Actif Corporation Ltd.	Ashish Rana	Milan Negi Prateek Gupta Lokesh Malik Vaibhav Tyagi

For Hearing

6.	Comp. App. (AT) (Ins) No. 1056 of 2020	Z-Com India Pvt. Ltd. Vs. Frontline (NCR) Business Solutions Pvt. Ltd.	Partho Bhattacharya	Rajeev Narayan Tathagat
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7.	Comp. App. (AT) (Ins) No. 965 of 2021	Bharat Heavy Electricals Ltd. Vs. Anil Goel Resolution Professional Ideal Energy Projects Ltd. & Ors.	Mohd. Azeem Khan	Dhananjay Sud Aditya Gauri-R1
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Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

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1. Notice Board
2. Website: www.nclat.nic.in

**By order of Hon'ble Chairperson
-sd/-
Registrar**